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NATIONAL COMPANY LAW TRIBUNAL  
DIVISIONAL BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 17/03/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/161/2016  
NAME OF THE PETITIONER(S) : Easwaramurthy Arumugam & 4 others  
NAME OF THE RESPONDENT(S) : M/s Sree Thirumalai Electronics Pvt Ltd & 7 Others  
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

1. SRI VARSHINI FOR V. HANESH	Counsel for Petitioners	
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**ORDER**

Ms Sri Varshini, counsel for petitioners present. No representation on behalf of the respondents. Counsel for petitioner submitted that the parties have entered into a compromise and sought time to file the memo of compromise on the next date of hearing. Time extended at request. Put up on **30.03.2017 at 10.30 A.M.**

(Ch. Md. Sharief Tariq)  
Member (Judicial)

(K. Anantha Padmanabha Swamy)  
Member (Judicial)